

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:315
ANSWERED ON:25.11.2014
CHILD TRAFFICKING
Patil Shri Chandrakant Raghunath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any organized child trafficking racket has come to the notice of the Government which supplied children from impoverished regions of north and north-east to orphanages and schools in Southern States to enable them to receive foreign donations;
- (b) if so, the details thereof; and
- (c) the action taken or proposed to be taken against those persons or organizations involved therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a): Incidents have come to the notice of the Government of suspected trafficking of 578 children of Jharkhand, Bihar and West Bengal to Kerala.
- (b): On 24th May, 2014, a group of 455 children of Jharkhand and Bihar States alongwith 4 adult persons and on 25th May, 2014, a group of 123 children of West Bengal alongwith 4 adult persons reached Palakkad Railway Station without any valid documents. These children were brought by the management of Mukkam Orphanage and Vettahur Anwarul Huda Complex Orphanage.
- (c): The cases have been registered under Section 370(5) of Indian Penal Code. After investigation, 11 accused persons have been arrested and rescued children were sent to their respective States.

The Ministry of Railways have issued necessary instructions to Zonal Railways for sensitization of the staff including Railway Protection Force, Government Railway Police and Train Ticket Examiners about such issues of child trafficking. The documents relating to children were seized from the orphanages and investigated. The officials of Orphanages were questioned and their statements were recorded. Investigation of the case has been taken up as per provisions of law.